

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

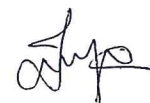
APPLICATION NUMBER : 16  
PETITION NUMBER : TCP/276/ (IB)/2017  
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD  
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. MANOJIN

9894664721

Counsel for Petitioner



**ORDER**

Counsel for petitioner present and filed an affidavit in proof of service of notice sent to the respondent for their appearance and making submissions today. Respondent called absent. No representation. As seen in the previous order, the Registry was also directed to send notice to the respondent. The Registry is directed to put up a note in regard to the notice sent to the respondent for passing appropriate order. Put up on 05.10.2017 at 10.30 A.M.

—Sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

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